

IN THE COURT OF SHRI. G. R. KOLTE,
DESIGNATION- 15TH JT. CIVIL JUDGE SENIOR DIVISION AND ACJM, NAGPUR
SHIFT TIMING : 2.30-5.30 P.M.
CAUSE LIST OF HEARING

Sr.No.	Case Type	Case No.	Title	Name of Advocate	Stage	Case in CIS on date	Case Listed for Hearing on Dated
1.	Summary Criminal Case	SCC No. 312043/2014	Rohit Satyanarayan Jejani Verses Sanjay Gupta & Co. and Oth	Adv. S.S. Sitani Adv. D.N. Dani	Argument	11.06.2020	15.06.2020
2.	Summary Criminal Case	SCC No. 312044/2014	Rohit Satyanarayan Jejani Verses Sanjay Gupta & Co. and Oth	Adv. S.S. Sitani Adv. D.N. Dani	Argument	11.06.2020	15.06.2020
3.	Summary Criminal Case	SCC No. 313427/2014	Rohit Satyanarayan Jejani Verses Sanjay Gupta & Co. and Oth	Adv. S.S. Sitani Adv. D.N. Dani	Argument	11.06.2020	15.06.2020
4.	Summary Criminal Case	SCC No. 313089/2014	Ashwin Maganlal Paigwar Versus Kajal Rahul Anantwar	Adv. Pinky Jagtap/A.R.Kalrayya Adv. G. L. Bajaj	Argument	11.06.2020	15.06.2020
5.	Summary Criminal Case	SCC No. 314679/2009	Prayag Developers Versus	Adv. K.K. Bhangade	Argument	12.06.2020	15.06.2020

			Sushma Food Catering Services				
6.	Summary Criminal Case	SCC. No. 319018/2015	Smt. Sanjay Gopal Reddy Verses Shri. Gautam Ganapat Shende	Adv.Hariramani/ Shruti Lillare Adv.S.N.Nandeshwar	Judgment	15.06.2020	15.06.2020
7.	Summary Criminal Case	SCC No. 319935/2015	Rajesh Motiram Punikar Versus A S PET Kingdom	Adv.S. C. Mishra Adv.Audhesh Kesari	Judgment	15.06.2020	15.06.2020
8.	Summary Criminal Case	SCC No. 323229/2015	Vilas Namdeo Thakre Verus Ms. Yash Graphics and 1	Adv.R.R. Bachwani	Argument	15.06.2020	15.06.2020
9.	Summary Criminal Case	SCC. No. 305560/2010	Ms. Hindustan Insecticide Limited Versus Krishna Marotrao Chafle	Adv.P.S.Deshpande Adv.Sunita Gathekar	Argument	17.06.2020	18.06.2020
10.	Summary Criminal Case	SCC. No. 305560/2010	Ms.Shreedhar Casting Pvt. Ltd. Verses Ms. Shyam Industries Ltd.	Adv.M.A.Rehman Adv. Masud Sharif/P.M.Shukla	Judgment	17.06.2020	18.06.2020

11.	Summary Criminal Case	SCC. No. 321645/2014	Kailash Dhanaraj Batra Verses The Proprietor-MS Nice Agencies	Adv. R.K. Bachawani Adv. Shahid Raza	Judgment	18.06.2020	18.06.2020
12.	Summary Criminal Case	SCC. No. 328198/2014	Shri. Kumar G. Daga Versus Rahim Ali N. Sheikh	Adv. Yogesh Sawal Adv. Swapnil Jamkar/Nilesh Thengre	Judgment	18.06.2020	18.06.2020
13.	Summary Criminal Case	SCC No. 329118/2014	Harshanand Wasudeo Bhujade Versus Omprakash Shyamrao Hedau	Adv. P.V. Randive Adv. S. D. Deoras	Argument	18.06.2020	18.06.2020
14.	Summary Criminal Case	SCC No. 329118/2014	Harshanand Wasudeo Bhujade Versus Omprakash Shyamrao Hedau	Adv. P.V. Randive Adv. S. D. Deoras	Argument	18.06.2020	18.06.2020

In the Court of Shri. D. A. Tiwari
16th Jt. Civil Judge Senior Division and ACJM, Nagpur

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Stage	Case in CIS on Dated	Case Listed for Hearing on Dated
1.	S.C.C.	300785/2012	Ravikant S. Walde Vs. Nitin P. Hedao	A.H. Gulhane S. R. Jaiswal	Arguments	15-06-2020	17-06-2020
2.	S.C.C.	306147/2014	Miss Vanshita Agarawal Vs. Leela Ventures-I Pvt. Ltd	A.P. Mordia	Arguments	15-06-2020	17-06-2020
3.	S.C.C.	4351/2016	Ghaji Shoeb Ullah Khan Vs. Ashfaque Ansari	M.G.Solanki	Statement U/sec. 313 Cr.P.C.	15-06-2020	17-06-2020
4.	S.C.C.	25062/2017	Suresh Babulal Agrawal Vs. Sanjay Choteliya	M.S. Mendulkar	Statement U/sec. 313 Cr.P.C.	15-06-2020	17-06-2020
5.	S.C.C.	1940/2018	Shri Bakhtiyar Ahmed Vs. M/s. Bina Engineering	S.C.P. Mishra	Statement U/sec. 313 Cr.P.C.	15-06-2020	17-06-2020
6.	S.C.C.	320837/2015	Sawata Sah. Pratyaya San. Vs. Rajesh Waghmare	S.v. Dangore	Arguments	16-06-2020	17-06-2020
7.	S.C.C.	11649/2016	Rashtrasant Tukdoji Mahar Vs. Dadarao Govind Ankar	U.P. Akare	Arguments	16-06-2020	17-06-2020
8.	S.C.C.	7037/2017	Omprakash Nandlal Shahu Vs. Digambar D. Naukarkar	A.M. Patankar	Arguments	16-06-2020	17-06-2020
9.	S.C.C.	330617/2013	Sau. Baby Sonkusre Vs. Sau. Babita Borikar	S.S. Meshram B.S. Joshi	Statement U/sec. 313 Cr.P.C.	16-06-2020	17-06-2020
10.	S.C.C.	302717/2014	Ayyaz Khan Yusuf Khan Vs. Arif Gulam Rasool Sayed	S. H. Quazi	Statement U/sec. 313 Cr.P.C.	16-06-2020	17-06-2020
11.	S.C.C.	315294/2014	Nirmal Ujjwal Cre.Co-Op. Vs. Pradeep Gharpende	V.J. Dharkar	Statement U/sec. 313 Cr.P.C.	16-06-2020	17-06-2020
12.	S.C.C.	316817/2015	Hji Asgherbhai Sheikh Vs. Sheikh Hamidulla Haji	A. Khanum	Statement U/sec. 313 Cr.P.C.	16-06-2020	17-06-2020
13.	S.C.C.	4590/2015	Snehal Nagari Sah. Ltd Vs. Dinesh Belkhode		Statement U/sec. 313 Cr.P.C.	16-06-2020	17-06-2020
14.	S.C.C.	19635/2017	M/s. Rhythm Investment Vs. Satish Sunil Shinde	D.N. Dani	Statement U/sec. 313 Cr.P.C.	16-06-2020	17-06-2020
15.	S.C.C.	19636/2017	M/s. Rhythm Investment Vs. Satish Sunil Shinde	D.N. Dani	Statement U/sec. 313 Cr.P.C.	16-06-2020	17-06-2020
16.	S.C.C.	2322/2018	Kamal Liladhar Pasari Vs. Laxmi Narayan Sharma	A. R. Bhutda	Statement U/sec. 313 Cr.P.C.	16-06-2020	17-06-2020

17.	S.C.C.	328764/2014	Smt. Sunanda S. Humne Vs. Shri. Mohandas Hajare + 2	V.M. Gadkari	Arguments	17-06-2020	17-06-2020
18.	S.C.C.	300421/2015	Shila Manoj Karhade Vs. Abhaynarayanan Shrivastava	H.N. Tejawani	Arguments	17-06-2020	17-06-2020
19.	S.C.C.	317697/2015	Imran Abdul Azizbhai Opai Vs. Ashok Narayandas Alwani		Arguments	17-06-2020	17-06-2020

In the Court of Shri. D. A. Tiwari
16th Jt. Civil Judge Senior Division and ACJM, Nagpur

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Stage	Case in CIS on Dated	Case Listed for Hearing on Dated
1.	S.C.C.	322626/2015	Abdul Salim Abdul Jabbar Vs. Sameer Malik Rafiq Shaikh +1	M.S. Abbasi	Arguments	18-06-2020	20-06-2020
2.	S.C.C.	12257/2016	Manoharlal Meghraj Agrawal Vs. Surjagarh Steel and Mines Pvt. Ltd. And 1	R. B. Mehidia	Arguments	20-06-2020	20-06-2020

IN THE COURT OF SMT.A.A.G.M.SHEIKH,
17TH JT. CIVIL JUDGE SENIOR DIVISION,(SPL COURT 138), NAGPUR.

Shift Timing : 2.30 p.m

Cause List of Judgment and Argument

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Stage	Case in CIS on dated	Case Listed for Hearing on Dated
1	SCC	304638/14	Narendra/Chandrakumar	S.P.Sonwane	Judgment	15/06/20	15/06/20
2	SCC	329117/14	M/s. Shree Radhakrishna/ Chandrakumar	Anand Purohit	Judgment	15/06/20	15/06/20
3	SCC	306985/09	M/s. Shriram City Union/ Shamshersingh	S.P. Bodarkar	Argument	11/06/20	15/06/20
4	SCC	308812/09	M/s. Shriram City Union/ Shamshersingh	S.P. Bodarkar	Argument	11/06/20	15/06/20
5	SCC	322472/13	Padmaja Associates/Avelet	P.A. Abhyankar	Argument	15/06/20	15/06/20
6	SCC	9858/16	Lilsingh/Jagdish	A.T. Sawal	Argument	15/06/20	15/06/20
7	SCC	10539/16	M/s. Jai Ambe Traders/ Shradha	J.D. Gaidhane	Argument	15/06/20	15/06/20
8	SCC	13488/18	Praveen/ Amit	A.K. Kanojiya	Argument	15/06/20	15/06/20
9	Spl C.S.	201600/11	Arjundas/Dashrath	D.N. Dani N.G Jetha	Argument	15/06/20	15/06/20
10	Spl C.S.	421/17	Sheetal/ Shevanti	A.C. Wasnik S.B. Padeer	Argument	12/06/20	15/06/20

IN THE COURT OF SMT.A.A.G.M.SHEIKH,
17TH JT. CIVIL JUDGE SENIOR DIVISION,(SPL COURT 138), NAGPUR.

Shift Timing : 2.30 p.m

Cause List of Argument

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Stage	Case in CIS on dated	Case Listed for Hearing on Dated
1	RCS	201719/12	Madhukar/Urmila		Argument	16/06/20	18/06/20

IN THE COURT OF SHRI. M.A.M. HUSAIN
18th Jt. Civil Judge Senior Division and ACJM, Nagpur
Shift Timing : 2.30 to 5.30

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Stage	Case in CIS on dated	Cause Listed for Hearing on dated
01.	S.C.C.	315706/2012	Anant Vs. Madhukar	Yogesh Sawal	Argument	15.06.2020	16.06.2020
02.	S.C.C.	321685/2015	Lok Kalyan Urban Credit Co-op. Soc. Ltd. Vs. Chandrashekhar	R.B. Bomewar	Argument	15.06.2020	16.06.2020
03.	S.C.C.	323539/2013	Govind Urban Credit Co-op. Soc. Ltd. Vs. Sanjay H. Channe	A. U. Dharashiokar	Argument	16.06.2020	16.06.2020
04.	S.C.C.	324663/2014	Om Urban Credit Co-op. Soc. Ltd. Vs. Ajay B. Jadhav	Devidas U. Bagde	Argument	16.06.2020	16.06.2020
05.	S.C.C.	315706/2012	Anant Trading Company Vs. Madhukar S. Tijare	Yogesh Sawal	Argument	16.06.2020	16.06.2020
06.	S.C.C.	321685/2015	Lok Kalyan Urban Credit Co-op. Soc. Ltd.	R.B. Bomewar	Argument	16.06.2020	16.06.2020

			Vs. Chandrashekhar Vinayakrao Linge				
07.	S.C.C.	12727/2016	Sandip Bapurao Meshram Vs. Arihand Logistics Pvt. Ltd. And other	R.D.Bhongaode	Argument	17.06.2020	19.06.2020
08.	S.C.C.	18745/2016	The Cosmos Co-op. Bank Ltd. Vs. Shridhar Moreshwar Vaidya + 1	Ashish Dharashivkar	Argument	17.06.2020	19.06.2020
09.	S.C.C.	24125/2017	Rajlaxmi Multistate Cr.Co.op.Soc.Ltd. Vs. Nandlal Maghromal Jaisingani	S.M.Dubewar	Argument	17.06.2020	19.06.2020
10.	S.C.C.	10840/2018	Dharmendra Mahadeo Ramteke Vs. Arun Prabhakar	N.G. Jetha	Argument	17.06.2020	19.06.2020
11.	S.C.C.	12347/2017	Mamta Sanjay Korke Vs. Pramila Wasudeo Harde	Rohini Wasnik	Argument	18.06.2020	19.06.2020
12.	S.C.C.	18195/2018	M/s. Nagpur Agencies Pri. Ltd. Vs. M/s. Tajshree enterprises	R. K. Bachwani	Argument	18.06.2020	19.06.2020

13.	S.C.C.	20041/2019	M/s. Gariman Pipe Industries Vs. M/s. Varun Sacks Pvt. Ltd.	R. K. Bachwani	Hearing	19.06.2020	19.06.2020
14.	S.C.C.	20043/2019	M/s. Gariman Pipe Industries Vs. M/s. Varun Sacks Pvt. Ltd.	R. K. Bachwani	Hearing	19.06.2020	19.06.2020
15.	S.C.C.	311490/2009	Joe Dsouza Vs Pratish S. Mullay	N. R. Bhandarkar	Argument	20.06.2020	23.06.2020
16.	S.C.C.	22586/2017	Satish Ramlal Shahu Vs. Gopal M. Dadhe	D. B. Dhobe	Argument	20.06.2020	23.06.2020